

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **28th** day of **August**, 2018

Present :

Hon'ble Mr. Gokul Chandra Pati, Member-A

Hon'ble Mr. Rakesh Sagar Jain, Member-J

CCP/330/00106/2017

in

Original Application No.317 of 2017

Ishwar Nath aged about 48 years, S/o late Lok Nath, Resident of 230/290 Kandhaipur, Dhoomanganj, Allahabad.

.....Applicant.

By Advocate – Shri Dharmendra Tiwari

V E R S U S

1. Col. S.A. Patil, Director of Military Farm Headquarter, Central Command, Lucknow-2.
2. Mr. Gyan Prakash, Officer Incharge, Military Farm, New Cantt, Allahabad.

.....Respondents/Opposite Parties.

By Advocate : Shri R.K. Srivastava

O R D E R

By Hon'ble Mr. Gokul Chandra Pati, Member-A :

Learned counsel for the respondents submitted that the order of this Tribunal has already been complied with. Learned counsel for the applicant has no objection. Accordingly, the contempt petition is dismissed. Notices issued to the respondents are discharged.

Member-J

Member-A

RKM/